

PROCEEDINGS OF THE DISTRICT & SESSIONS JUDGE, THALASSERY.

Present:- Smt. T. Indira, B.Com. LL.B, District & Sessions Judge, Thalassery.

**DATED: 03-07-2018.**

\*\*\*\*\*

The following Judicial Officers will be out of jurisdiction during the period noted below. Hence, following charge arrangements are ordered.

Sl. No	Name and designation of the Judicial Officers will be out of jurisdiction.	Period of absence from Jurisdiction	Name and designation of the Judicial Officers placed in charge of judicial officers during the period noted in column No. III
I	II	III	IV
1	Sri. K.P. Anil Kumar, Prl. Asst. Sessions Judge, Thalassery.	From 10.00 AM on 03-07-2018 till 4.00 PM on 03-07-2018	Sri. Rajesh. K Addl. Asst. Sessions Judge, Thalassery.
		From 10.00 AM on 05-07-2018 till 9.00 AM on 09-07-2018	Sri. Rajesh. K Addl. Asst. Sessions Judge, Thalassery.

Sd/-

DISTRICT & SESSIONS JUDGE.

Copy to:-

- 1) The Prl. Assistant Sessions Judge, Thalassery.
- 2) The Addl. Asst. Sessions Judge, Thalassery.
- 3) The Public Prosecutor, Thalassery.
- 4) The Station House officer, Thalassery.
- 5) The Secretary, Bar Association, Thalassery.
- 6) The Judicial Service Centre, for uploading in District Court's Website and sending e-mail to concerned Officers and Courts)

BY ORDER

SHERISTADAR